

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

12. C.P.(IB)-3123(MB)/2019

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES:- Parimal Vakharia Couture

V/s

Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for both parties are present. On request, the matter is adjourned  
to 06.03.2020 for hearing of the Company Petition.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

/RS/

Sd/-  
MOHAMMED AJMAL  
Member (Judicial)